

## Committees—a review

[Mr. Speaker]

and the comments of the Comptroller and Auditor General thereon. [Placed in the Library. See No. LT-94/67].

(iii) Annual Report of the Hindustan Aeronautics Limited, Bombay for the year 1965-66 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in the Library. See No. LT-95/67].

(iv) Annual Report of the Bharat Electronics Limited, Bangalore for the year 1965-66 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in the Library. See No. LT-96/67].

(v) Annual Report of the Bharat Earth Movers Limited, Bangalore for the year 1965-66 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in the Library. See No. LT-97/67].

REVIEW OF FOOD AND SCARCITY  
SITUATION

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): I beg to lay on the Table a copy of the Review of the Food and Scarcity Situation in India. [Placed in the Library. See No. LT-98/67].

12.18 hrs.

FINANCIAL COMMITTEES, 1965-66  
(A REVIEW)

Secretary: I beg to lay on the Table a copy of "Financial Committees, 1965-66 (A Review)".

12.18½ hrs.

## RESIGNATION OF MEMBER

(Brig. Ghansara Singh)

Mr. Speaker: I have to inform the House that Brig. Ghansara Singh, elected to Lok Sabha from the Udhampur Constituency of Jammu and Kashmir, has resigned his seat in the Lok Sabha with effect from 25th March, 1967.

Shri S. M. Banerjee (Kanpur): To accommodate the Maharaja?

Mr. Speaker: I do not know. To accommodate some of the Opposition Members also

12.16½ hrs

STATEMENT RE. NON-PROLIFERA-  
TION OF NUCLEAR WEAPONS

The Minister of External Affairs (Shri M. C. Chagla): The General Assembly by its Resolution 1722 (XVI) appointed an Eighteen-Nation Disarmament Committee, of which India is a member. The General Assembly recommended that the Committee should undertake negotiations with a view to reaching agreement on general and complete disarmament under effective international control.

As the Honourable Members are aware, the Eighteen-Nation Disarmament Committee (ENDC), which in reality is a Seventeen-Nation Committee because of the absence of France, has been meeting in Geneva since 1962. Various measures collateral to the question of disarmament have been discussed in the Committee, and one of these is non-proliferation of nuclear weapons. The ENDC has been giving particular attention to this subject since 1964, as it is recognised as a matter of some urgency.

Discussions in the Committee have revealed important differences of opinion, firstly, among the nuclear weapon powers themselves, and, secondly, bet-